- (a) whether it is a fact that in the All India Institute of Medical Sciences, New Delhi brain operations are undertaken without the consent of the patient's near relatives; if so, reasons therefor;
- (b) whether it is also a fact that such operations are performed for the benefit of research and the trainees;
- (c) if so, the number of such operations performed in the months of August, September, October and November, 1968; and
- (d) what action was taken against the doctors responsible for performing these operations without prior consent of the relatives of the patients?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA): (a) and (b) No Sir.

(c) and (d) Do not arise.

SARVAPRIYA COOPERATIVE HOUSE BUILDING SOCIETY

- *622. SHRI C. L. VARMA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question No. 433 given in the Rajya Sabha on the 26th November, 1968 and state:
- (a) the date on which the Sarvapriya Cooperative House Building Society, Delhi was established:
- (b) the dates from which the present Executive Committee of that Society has been functioning; and
- (c) how many times and the dates on which, general body meetings of that Society have so far been held?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAIN SINHA): (a) The Society was registered on the 18th August, 1959.

(b) 9th May, 1965.

(c) Besides the meeting held by the promotee members on the 28th March, 1959, when it was decided to form the Society, only one meeting of the General Body of the Society was held on the 9th May, 1965.

SUPPLY OF TREATED WATER IN DELHI

- *623. DR. BHAI MAHAVIR: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:
- (a) what is the per capita supply of treated water in Delhi;
- (b) what should be the per capita supply of treated water according to the recommendations of the Naskar Committee set up by the Government of India to assess the needs of Delhi;
- (c) whether there is a wide gap between the figures of supplied water and assessed water; and
- (d) if so, whether adequate provision is being contemplated in the Fourth Plan of Delhi to bridge this gap keeping in view the population growth upto the end of the Fourth Plan period?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA): (a) About 40 gallons per capita per day.

- (b) 50 gallons per capita per day for domestic purposes and 10% thereof for industrial purposes.
 - (c) Yes, there is some gap.
 - (d) Yes, Sir.

FAMILY PLANNING CONFERENCE

- *624. SHRI J. S. TILAK: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether a Family Planning Conference under the auspices of the Family Planning Association was recently held at Chandigarh;

- (b) if the answer to part (a) above. be in the affirmative whether the report of the deliberations of the Conference has been received by Government; and
- (c) if so, whether a copy thereof will be placed on the table of the-House?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING? AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR): (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise.

CURZON ROAD AREA, NEW DELHI

*625. SHRI M. N. KAUL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) whether the area on Curzon Road, New Delhi has been declared as a commercial area;
 - (b) if so, from what date;
- (c) whether it is a fact that the Land Development Officer and the Government of India have prescribed certain charges in the nature of enhanced premium, ground rent etc. consequent on the conversion of the area into a commercial area; and
- (d) if so, what are those charges and whether there have been any changes in these charges from time to time and whether the Minister will lay all the notifications in this behalf on the Table of the House?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO): (a) Yes, up to Tolstoy Marg, New Delhi

- (b) From the date of approval of the Zonal Plan of the area by the Government, *viz.*, April, 1966.
 - (c) Yes.
- (d) The additionl premium is claimed on the basis of half the difference between current prescribed commercial

value of land and its residential value at the time of last transaction plus 2J per cent of the full difference, as additional ground rent. These are calculated on the basis of the land values prescribed by the Ministry from time to time. No notifications have been issued in this regard.

करतार आयल कम्पनी द्वारा मोटर ग्रायल का विकथ

*626. श्री राजनारायण : क्या पैट्रोल तथा रसायन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को इस बात की जानकारी है कि करतार आयल कम्पनी मोटर आयल को महंगा करके बेचती है और क्या इसके सम्बन्ध में अगस्त महीने में सरकार के जान की केवी-रेन्डम आया है; और
- (ख) यदि हां, तो उस पर क्या कार्यवाही की जा रही है ?

t [SELLING OF MOTOR OIL BY KARTAR OIL COMPANY

*626. SHRI RAJNARAIN: WUI the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government are aware that the Kartar Oil Company sells motor oil at a higher rate and whether a memorandum was received by Government in the month of August in this connection; and
- (b) if so, what action is being taken thereon?]

पैट्रोल तथा रसायन मंत्रालय में राज्य मंत्री श्री के० रघुरमैया) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता ।

t[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHURAMAIAH): (a) No, Sir.

- (b) Does not arise.]
- tL | English translation.